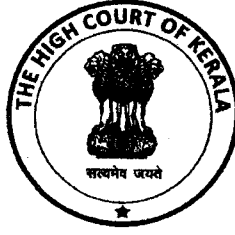
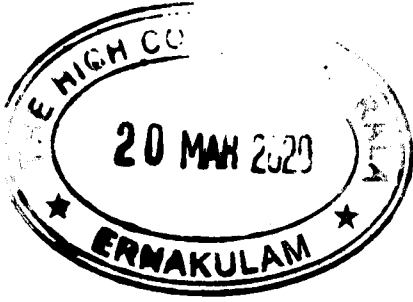


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THE HIGH COURT OF KERALA

Ernakulam-682031
Email: dlsection.hc-ker@gov.in
Phone: 0484-2562985
Fax: 0484-2562451

No: DI-1 /104010/2019

Date: 13-03-2020

NOTIFICATION

Sub: Proceedings filed in the High Court- printing on both sides of the paper - reg.

The Honourable the Chief Justice is pleased to do away with the present practice of presenting all petitions, affidavits, memoranda of appeal and other proceedings before the High Court, typewritten or printed only on one side of the paper.

Therefore, it is informed that hereafter all petitions, affidavits, memoranda of appeal and other proceedings presented before the High Court can be typewritten/ printed on both sides of the paper. However, it shall be ensured that the contents are readable.

(By order)

K. Haripal
Registrar General

13/3/20
2020

Copy to:

- The Advocate General, Kerala, Ernakulam**
- The Director General of Prosecutions, Kerala**
- The Director, Kerala Judicial Academy, Athani**
- The Joint Registrar in-charge of Filing Section**
- The Assistant Registrar in-charge of Filing Section**
- All Joint Registrars, Deputy Registrars and Assistant Registrars**
- The Public Relations Officer, High Court (He shall ensure wide publicity of the matter)**
- The Filing Section, High Court**
- The IT Section (For uploading in the High Court website)**
- The PS to Chief Justice**
- All PS to Judges**
- All CA to Registrars and Additional Registrar (General Administration)**
- Sri. G.Unnikrishnan, Secretary, Rule Committee,**
*(GTWRA 1, 33/1947, 'Vigneswaram',
Ganapathy Temple Road, Edappally, Ernakulam- 682 024)*
- The Secretary, Kerala High Court Advocates' Association**
- The Secretary, Kerala High Court Advocate Clerks' Association**
- The Administrative Records Section, High Court (2 copies)**
- The Notice Board, High Court.**
- The Stock File**

Copy Submitted to-

The Honourable Judges